

**SHRI DINESH SINGH** How can I go into the question of the various names that are being considered? We can give the names only when they have been selected and it would not be desirable to go into the large number of names of people who may be considered

**MR CHAIRMAN** Next question

**SHRI K. K. SHAH** A certain wrong impression will go round. As you know, Dr. Sarabhai is connected with the Thumba project and he has made a name for himself

**MR CHAIRMAN** Next question

#### †PASSPORT APPLICATIONS FOR ISRAEL

\*911 **SHRI JAGAT NARAIN** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that all passport applications for Israel by Indian nationals are entertained by the Ministry of External Affairs and not by the Regional Passport Officers, and

(b) if so, whether similar procedure is adopted for passport applications for other countries?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH)** (a) All applications for Israel are first entertained by the Regional Passport Officers who then refer them to the Chief Passport Officer in the Ministry

(b) Similar procedure is adopted in the case of certain countries also

#### ISSUE OF VISA TO NATIONALS OF ISRAEL

\*914 **SHRI JAGAT NARAIN** Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether it is a fact that tourist visa to *bona fide* tourists are not granted to the nationals of Israel by the British Consul in Tel-Aviv or by the Indian Missions abroad under a directive from the Ministry of External Affairs, and

(b) if so, what is the procedure for an Israeli tourist to get a tourist visa from an Indian diplomatic mission and how much

time it takes for an Israeli to get such a visa?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH)** (a) No, Sir. All Indian Missions are authorised to grant at their discretion tourist visas to *bona fide* Israeli tourists. In Tel-Aviv where we do not have a Mission, the British Embassy issues visas on our behalf. They have to refer all applications to Delhi.

(b) The procedure is the same for any other foreign national applying for a tourist visa and the time taken is normally the same as in case of other applicants.

**MR CHAIRMAN** The Question Hour is over

#### WRITTEN ANSWERS TO QUESTIONS

##### CENTRAL ASSISTANCE FOR SUFFERERS OF INDO-PAKISTAN CONFLICT IN PUNJAB

\*902 **SHRI SURJIT SINGH ATWAL** Will the PRIME MINISTER be pleased to state

(a) whether it is a fact that the Central Government have sanctioned assistance to the extent of Rs. 100 crores to the Government of Punjab for development of agriculture and as an assistance to the sufferers of the recent Indo-Pak conflict, and

(b) if so, what is the amount so far spent by the Government of Punjab?

**THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI)** (a) No, Sir. A sum of Rs. 464.30 lakhs has, however, been sanctioned to the Government of Punjab during 1965-66 for the development of agriculture and assistance to the sufferers of the recent Indo-Pak conflict as per details below —

	Loan Rs lakhs	Grant Rs lakhs
1 Development of Agriculture	193.39	109.36
2 Assistance to sufferers of recent Indo-Pak conflict	85.00	76.55
TOTAL	278.39	185.91

(b) The information is being collected.

†\*911 and \*914 were taken up together